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SHRI INDRAJIT GUPTA: SHRI C. JANARDHANAN:

Will the Minister of HOME AFFAIRS be pleased to state :

Written Answers

- (a) whether any progress has been made in implementing the eight-point plan enunciated by the Prime Minister in relation to the development of Telengana region in Andhra Pradesh; and
- (b) the further efforts made to accelerate the economic development of the Telengana region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2046/69.1

Decision to Impose President's Rule in Manipur

890. SHRI SARJOO PANDEY: SHRI J M. BISWAS: SHRI C. JANARDHANAN: SHRI ISHAQ SAMBHALI: SHRI CHANDRA SHEKHAR SINGH: SHRI YOGENDRA SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Centre has decided to impose President's Rule in Manipur despite the fact that the United Front of Opposition parties had majority support in the Territorial Assembly and was prepared to form an alternative Government; and
- (b) if so, what were the reasons that prompted the Centre to take decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The Administrator of Manipur prorogued the Assembly on 24th September, 1969. Thereafter he had discussions with the person chosen as leader of the United Front to assess the possibilities of forming a stable Government in that Union territory. His final assessment was that in the situation as developed no party was in a position to provide a stable Government in Manipur. In the circumstances, the President issued an order on 16th October, 1969 suspending the

provisions of the Government of Union Territories Act, 1963, relating to the Legislature and Council of Ministers in Manipur for a period of one year and also dissolved the Manipur Legislative Assembly.

Bhargava Committee Report on Telengana

SHRI ESWARA REDDY: SHRI SARJOO PANDEY: SHRI C. JANARDHANAN: SHRI CHANDRA SHEKHAR SINGH: SHRI ATAL BIHARI VAJPAYEE: SHRI SHARDA NAND: SHRI YAJNA DATT SHARMA: SHRI JAGANNATH RAO IOSHI · SHRI BRIJ BHUSHAN LAL: SHRI SURAJ BHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

SHRI D. N. PATODIA:

- (a) whether the Bhargava Committee set up to go into surplus of Telengana region has submitted its report:
- (b) if so, what are the main recommendations made by the Committee; and
- (c) what decisions have been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). The report of the Bhargava Committee has been received and is being examined.

साम्प्रवाधिक वंगे

892. श्री रामगोपाल जालवाले : वया गृह-कार्य मंत्री यह बताने की कुवा करेंगे कि:

- (क) क्या यह सच हे कि राष्ट्रीय एकता के लिए किये गये सभी प्रवास निष्कल सिद्ध हए हैं भीर इन प्रयक्तों के बावजूद देश के विभिन्त राज्यों में साम्प्रदायिक दंगे हो रहे हैं : ग्रीर
- (ल) यदि हां, तो उनके बारे में सरकार की क्या प्रतिक्रिया है भीर इन दंगों के कारण स्या है ?